

(a) whether the investment limit for small scale industrial units was raised to Rs. 45 lakhs in 1985 ;

(b) whether Government propose to further increase the investment limit to Rs. 75 lakhs ;

(c) whether prominent monopoly houses, FERA companies and even multinational companies have since entered into the small scale sector ;

(d) whether the concept the small scale units are small because of the limited resources of the entrepreneur has undergone a change so as to permit the monopoly houses to enter small scale sector ; and

(e) if so, the reasons for enlarging the investment limits of small scale sector ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) The investment limit for small scale industrial undertakings was enhanced to Rs. 35 lakhs and for ancillary undertakings to Rs. 45 lakhs in March, 1985.

(b) No, Sir.

(c) In the definition of small scale industries it has been provided that no small scale industrial undertaking shall be a subsidiary of or owned or controlled by any other undertaking. This is taken into consideration by the State authorities while granting registration to small scale industrial undertakings.

(d) and (e). Question does not arise.

Steps for bamboo plantation in Assam to feed Hindustan Paper Corporation Units

3950. SHRI BHADRESHWAR TANTI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken any steps for bamboo plantation in Assam

to feed Hindustan Paper Corporation units at Jagirao and Cachar in Assam ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY):

(a) and (b). Hindustan Paper Corporation have approached the Government of Assam as well as Distt. Council authorities of Karbi Anglong and North Cachar Hills districts for allocation of 5,000 hectares of land for captive plantation. Hindustan Paper Corporation has also commissioned consultants for taking up agro-forestry through local villagers for growing other species of pulpable wood.

Trunk Board at Lalganj in Azamgarh District, U.P.

3951. SHRI RAM DHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether no Trunk Board has been provided at Lalganj in Azamgarh district, U. P. Circle causing in-convenience to the local population ;

(b) if so, the reasons therefor ; and

(c) the action being taken to remove the inconvenience ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Trunk Board is not provided at Lalganj in Azamgarh District (UP). Lalganj Telephone Exchange is a 50 lines small Automatic Exchange and is connected to Azamgarh Trunk Exchange. The local telephone subscribers of Lalganj book their trunk calls with Azamgarh Trunk Exchange.

(b) Provision of a trunk board is not justified at Lalganj as on an average there are 4 trunk calls per day which do not justify the provision of a trunk board.

(c) In view of reply at (b) above, question does not arise.